

a new global trade and investment architecture, ensuring a climate change regime that supports developmental objectives, establishing a global financial order that fully protects the interests of the two countries, as well as realization of Millennium Development Goals and other issues on which they have shared concerns.

At the meeting between Prime Minister and Pakistan's President, it was decided that Foreign Secretaries of the two countries would discuss what Pakistan could do to prevent terrorism from Pakistan against India and to bring those responsible for these attacks to justice including those behind attacks in Mumbai. Foreign Secretaries of India and Pakistan were asked to report to the Leaders at Sharm el Sheikh during the NAM Summit in mid-July 2009.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Nuclear power scenario

1. DR. GYAN PRAKASH PILANIA: Will the PRIME MINISTER be pleased to state:

(a) the current nuclear power capacity in India;

(b) the percentage of electricity generated through nuclear power of the total installed capacity; in India, US, Japan and Germany and other advanced countries;

(c) the details of atomic energy generation projects in India/Rajasthan;

(d) whether atomic energy in India is more costlier in comparison to other countries, viz. Russia, China; and

(e) if so, the steps Government propose to take to improve the nuclear power scenario?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) The current installed nuclear power capacity in India is 4120 MWe.

(b) The details of the electricity generated through nuclear power of the total electricity generation in the year 2008 are India – 2%, USA – 20%, Japan – 25%, Germany – 28% and France – 76%.

(c) There are 17 nuclear power reactors with a capacity of 4120 MWe in operation in the country. In addition, 6 nuclear power reactors – Rajasthan Atomic Power Project (RAPP) – 5 and 6 (2 × 220 MWe) at Rawatbhata Rajasthan, Kaiga-4 (220 MWe) at Kaiga, Karnataka, Kudankulam Nuclear Power Project (KKNPP) Units 1 and 2 (2 × 1000 MWe) at Kudankulam in Tamilnadu, and Prototype Fast Breeder Reactor (PFBR) – 500 MWe at Kalpakkam in Tamilnadu are currently under construction. In Rajasthan, 4 units viz. Rajasthan Atomic Power Station (RAPS) – 1 to 4 totalling a capacity of 740 MWe are in operation and another 2 units RAPP – 5 and 6 of 440 MWe capacity are in final stage of construction.

(d) No, Sir.

(e) The present capacity of 4120 MWe will reach 7280 MWe by the year 2011 on progressive completion of projects under construction. Large augmentation of nuclear power capacity is proposed by setting up a mix of indigenous reactors and reactors based on international cooperation.

Location for US origin nuclear power reactors

2. DR. T. SUBBARAMI REDDY:
MS. MABEL REBELLO:

Will the PRIME MINISTER be pleased to state:

(a) whether Government has finalized location for \$ 150 bn. US nuclear power reactor promised to Washington during negotiations for ending India's isolation from global nuclear commerce;

(b) if so, whether PM's special envoy had visited Washington in the month of March, 2009; and

(c) if so, the outcome of discussions held and by what time final decision for finalizing sites for US origin nuclear reactors would be taken?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir.

(b) The issue of the location for a nuclear power plant from United States was not discussed in the said visit.

(c) Does not arise.

Illegal development around IGCAR, Kalpakkam

3. SHRI MAHENDRA MOHAN:
SHRIMATI MOHSINA KIDWAI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government is aware of unauthorised development around the Indira Gandhi Centre for Atomic Research (IGCAR) at Kalpakkam;

(b) if so, the facts and details thereof;

(c) whether the Kalpakkam Nuclear Installation Local Authority (NILA) has urged Government to survey all constructions and conversions of agricultural lands into residential layouts within sterilized zone of the nuclear installations; and

(d) if so, the reaction of Government on such illegal developments around IGCAR?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) to (d) Yes, Sir. To ascertain the facts and details thereof, Kalpakkam Nuclear Installation Local Authority (NILA) has sought for the data on unauthorized constructions, if any. The process of compiling the data is on and this is expected to be available shortly. NILA has